colony has been established in Rajabagichs in Cuttack in Orissa with Central assistance;

- (b) the number of houses which have been built in this colony;
- (c) whether any specifications have been laid down for construction of houses under the Subsidised Industrial Housing Scheme; and
- (d) if so, whether the said labour colony at Rajabagicha in Cuttack has been constructed according to the specifications and plans laid down by the Government?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) and (b). Yes. The Government of Orissa have built 160 one-roomed single-storeyed tenements at Rajabagicha, Cuttack, under the Scheme. Central financial assistance was based on the ceiling cost of Rs. 2,709]- per tenement.

- (c) The Scheme prescribe minimum standards of accommodation, layouts, densities and specifications. Specifications can, however, be modified to suit local climatic conditions and building materials readily available.
- (d) The Government of Orisse have been requested to supply the required information and their reply is awaited.

Industrial Committee on Inland Transport Services

426. Sardar Iqbal Singh: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1966 on the 12th September, 1958 and state:

- (a) whether the Industrial Committee on Inland Transport Services has since been constituted;
- (b) if so, the names of All India Organisations from which representative have been taken;
- (c) the date fixed for the first meeting of the Committee; and
- (d) the subjects that will be discussed at this meeting?

The Deputy Minister of Labour (Shri Abid Ali): (a). No.

(b) to (d). Do not arise.

Powerlooms in Punjab

- 437. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) what is the number of powerlooms in the State of Punjab up-todate;
- (b) where they are located with a break-up of number of powerlooms at each place;
- (c) the number of powerlooms at the end of the year 1956;
- (d) the number of powerlooms permitted to be installed in that State during the years 1957 and 1958 with their location; and
- (e) how many of them have been permitted for individuals and the number of power looms allowed to the Co-operatives?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri): (a) (i) Cotton yarn powerlooms—1179;

- (ii) Non-cotton yarn powerlooms-5104:
- (b) (i) Amritsar-4805:
 - (ii) Ludhiana-1367:
 - (iii) Other districts 91;
- (c) 5960.
- (d) 149. Location not available.
- (e) All the above 149 powerlooms were permitted to individuals.

Cottage Industries in Punjab

- 438. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) the amount of money allocated to Punjab for the improvement of cottage industries during the Second Five Year Plan; and
- (b) the amount spent so far year-wise?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri): (a) and (b). The details of the amount allocated for the improvement of cottage industries and the amount spent so far are shown in the statement laid on the Table of the Lok Sahha [See Appendix II, Annexure No. 24].

Industries in Punjab

- 430. Sardar Iqual Singh: Will the Minister of Commerce and Industry be pleased to state:
- (a) the amount spent by the Punjab State Government out of the total allotments made by the Central Government for the development of various industries in that State during the First and Second Five Year Plan period; and
- (b) the names of the industries and the places where these have been located?

The Minister of Commerce and Industry (Shri Lai Bahadur Shastri):
(a) and (b). The information is being collected and will be placed on the Table of the House in due course.

Handicrafts

- 440. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state;
- (a) whether any handicrafts are being developed in Bombay under the guidance and patronage of the All India Handicrafts Board; and
- (b) if so, how many persons have been employed and what is the average carning per head?

The Minister of Commerce and Industry (Shri Lel Bahndur Shastri):
(a) Yes, Sir. On the recommendations of the All India Handicraft Board, financial assistance has been sanctioned to the State Government of Bumbay for implementation of various schemes for development of handicrafts. These cover the industries pertaining to pottery, dyeing and printing, mut-making, lacquerware, suret brocades, glass toys, descriptive-cum-utility articles in

mstalware, papier mache, fibre works, embreidery work and toys and dolls. These schemes envisage training, improvement in design and marketing etc. In addition, the All India Handicrafts Board is also conducting centres for development of selected handicrafts such as brocades, weaving, dolls, educational wooden toys, pottery, lacquerware and design development.

- (b) In Centres directly under the control of the All India Handicrafts Board the position is as follows:
 - ii) Employment . 120 persons-65 being craftamen and arti-
- (ii) Average pay per Rs. 165/- per mouth, head other than craftsmen.
- 'iii) Craftsmen and Rs. 4.75 per head per attisans. day on an average.

Village Housing Projects Scheme

- 441. Shri B. C. Mullick: Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to the Unstarred Question No. 2824 on the 25th September, 1958 and state:
- (a) whether the state-wise allocation of funds for the Second Plan Period under Village-Housing Projects Schemes has been finalised after the reappraisal of the Plan;
- (b) if so, what amount has been allocated under that Scheme to Orissa for the Second Five Year Plan; and
- (c) the amounts drawn by the State Government of Orissa up to the end of 31st October, 1958 out of the allocation of Rs. 3 lakhs for the year 1958-59?

The Deputy Minister of Works, Housing and Supply (Shri Anii E. Chanda): (a) and (b). The Planning Commission intend presenting a document before Parliament giving a frask assessment of resources and soutlays under fhe Plan. Thereafter, it will be possible to distribute the accepted provision for HOUSING amongst the various housing schemes including the Village Housing Projects Scheme